

RESIGNATION BY SHRI  
FAKHRUDDIN ALI AHMED

MR. CHAIRMAN: I have to inform Members that Shri Fakhruddin Ali Ahmed, a member representing the State of Assam, has resigned his seat in the Rajya Sabha.

GOOD WISHES TO OUTGOING  
MEMBERS

MR. CHAIRMAN: Though ours is a continuing body and a third of the Members retire once in two years, on account of the general elections, it happens that 19 of our Members are leaving us—15 for the Lok Sabha and 4 for the State Assemblies. Many of them have been active participants in the discussions in this House and we will miss them a great deal, but I do hope that the knowledge and experience they have gained of democratic practices in this House, they will continue to utilise in the larger spheres—they think larger spheres—to which they are leaving. Our country today is in a continuous state of peaceful revolution, and it is a democratic revolution that we are trying to bring about. Democracy is not merely a political arrangement. It is an economic system, a social outlook, an ethical way of approaching life. We have the political forms of democracy. We are striving for economic freedom, and we are trying to fight the evils of poverty, hunger, illiteracy, ignorance, superstition and obscurantism within the framework of a democratic orientation. The world is watching with great interest our attempt. There are some who think that the future of Asia and Africa will be determined not in London or Washington, not in Moscow or Peking but here by the way in which we are able to transform our society, the way in which we are able to behave as civilised human beings in the settlement of our problems, national and international. We believe that it is not enough if the goal is right; the means also should be right. The problem of Goa is an illustration of this truth. We do not want to use

force for the settlement of the Goa issue. So, I hope that nothing will happen to disrupt this democratic progress in our country. If it happens, it will injure not only ourselves but the whole world. I do hope that our Members who are leaving us will remember the fundamentals of democracy and help to make this country a truly democratic socialist State.

THE KERALA BUDGET, 1957-58—  
GENERAL DISCUSSION

MR. CHAIRMAN: Shri Perath Narayanan Nair is the only speaker, and then Mr. Krishnamachari.

SHRI PERATH NARAYANAN NAIR (Kerala): Mr. Chairman, this Budget for the State of Kerala, which, on the admission of the Finance Minister, he himself has reshaped, is necessarily of a very interim nature. The President's rule in that State is drawing to a close, and in a few days we can expect that the democratic rule will be restored there. When a popular Ministry is installed in power there, the new Finance Minister will be having his own proposals which he will place before the State Legislature for its approval. We need not, therefore, be concerned so much with the detailed provisions of this Budget. But I would like, Mr. Chairman, to submit certain economic and social facts in relation to Kerala, and all those who wish Kerala well must try to understand those facts and always bear them in mind. I shall presently take up some of those facts with their bearings on this Budget, but before I do so, I would like to touch briefly, in a very general way, on what is uppermost in the people's minds today—the result of the general election in Kerala, the result which has caused such widespread, emotional and psychological reactions, not only in this country, but even outside.

Sir, the adult franchise has voted the Communists to power in Kerala after a period of continuous political instability which had been causing so